## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2061 ANSWERED ON:02.12.2011 CENTRAL SOCIAL WELFARE BOARD Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of funds allocation for the Central Social Welfare Board (CSWB) during each of the last three years and the current year;

(b) whether any dues to CSWB are pending for Government clearance;

(c) if so, the details thereof; programme/scheme-wise;

(d) the details of dues to be cleared by CSWB to the State Social Welfare Boards and Voluntary Organisations during the said period; and

(e) the steps taken/being taken by the CSWB and Government to clear the pending dues?

## Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): A Statement of fund allocation made for Central Social Welfare Board during each of the last three years & the current year is enclosed at Annex.

(b) to (d): Funds are provided to CSWB every year as per their pace of expenditure and other procedural norms and requirements. The funds are in turn released by CSWB to the State Social Welfare Boards and Voluntary Organisations/NGOs on receipt of annual accounts, inspection reports etc. for different schemes. Details of dues to be released by CSWB to the State Social Welfare Boards and Voluntary Organisations (scheme-wise and year-wise), as informed by CSWB are as under :

(in Rs. Lakhs)

Name of Scheme 2008-09 2009-10 2010-11 2011-12

Short Stay Home 357.95 1096.11 632.38 2214.89

Family Counselling 393.32 112.10 116.49 1020 Centre

Rajiv Gandhi National 124.03 662.40 1532.06 3924.97 Creche Scheme

National Creche Fund Nil Nil Nil 300

(e) The functioning of CSWB is reviewed periodically by the Ministry to ensure effective implementation of its programmes/schemes.